

41 OA 665/96

(A)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order
		<p>Order dated 21.02.2003</p> <p>Hearing along with OA 665/96 OA 664/96. Hearing is concluded and orders are reserved.</p> <p>Vice Chairman.</p> <p>Member (S)</p>	
		<p>Order dated 06.03.2003.</p> <p>OA 664/96 OA 665/96 OA 503/96 + OA 366/96</p> <p>Common orders passed on the foregoing four original applications is pronounced in the open court. As per the observations contained therin, that the four applications fails. No orders.</p> <p>Vice Chairman. (S)</p> <p>Member (S)</p>	<p>Dr. St. 6.3.03</p> <p>Copy of judgement (in common) handed over to counsels for both sides. Original judgement is kept with OA 366/96</p> <p>1/4</p> <p>BB 814/03 S2</p>